

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

132. COMP.APPL. 90/2023

COMP.APPL. 225/2022

I.A. 50/2022

In

C.P. 15/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **25.06.2024**

NAME OF THE PARTIES: Jigar Bharat Gosar

V/s.

Anusmera Realty & Infra Private Limited.

SECTION 73(4) OF COMPANIES ACT, 2013

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Due to paucity of time, the matter could not be heard. List this matter on  
**20.08.2024.**

**Sd/-**

CHARANJEET SINGH GULATI  
Member (Technical)  
*Prajakta*

**Sd/-**

LAKSHMI GURUNG  
Member (Judicial)